#### **GOVERNMENT OF INDIA**

#### **MINISTRY OF EXTERNAL AFFAIRS**

## LOK SABHA

## **UNSTARRED QUESTION NO - 4713**

# **ANSWERED ON - 28/03/2025**

# **INDIAN INMATES IN FOREIGN PRISONS**

## **4713. SHRI RAHUL KASWAN**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the highest number of indian inmates in foreign prisons are

in the Gulf countries;

(b) if so, the details of the indian inmates imprisoned during each of the last five years;

(c) whether the indian inmates in the prisons of UAE are allowed complete rest of their term in Indian prisons as per the agreement signed with UAE by India;

(d) if so, the reasons for which no indian prisoner has so far benefitted from this agreement;

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(e) whether the Government proposes to take stringent measures for the compliance of the agreement signed between the two countries; and

(f) if so, the details thereof?

### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a) & (b) As per the information available with the Ministry, the number of Indian prisoners, including under-trials, in foreign prisons at present is 10,152. Country-wise list is placed at Annexure A.

However, due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries which share information do not generally provide detailed information about the foreign nationals imprisoned. The number of Indians in foreign jails is a dynamic figure as there are a number of arrests and releases every week.

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(c) to (f) India and UAE have signed a Transfer of Sentenced Prisoners agreement in 2011, which provides for transfer of sentenced Indian prisoners in UAE, subject to the term and conditions stipulated in the agreement. Both countries have established bilateral mechanisms under which discussions on transfer of sentenced prisoners take place. Such decisions are based on the choices of concerned Individuals.

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Sr. No.	Country	Total number of Indians under trail and convicted in Foreign Jails at present
1	Afghanistan	8
2	Angola	2
3	Argentina	1
4	Armenia	39
5	Australia	27
6	Azerbaijan	10
7	Bahrain	181
8	Bangladesh	4
9	Belarus	9
10	Belgium	1
11	Bhutan	69
12	Brunei Darussalam	6
13	Cambodia	22
14	Canada	23
15	Chile	1
16	China	173
17	Congo	5
18	Cote d' Ivoire	14
19	Croatia	3
20	Cuba	2
21	Cyprus	21
22	Denmark	1
23	Egypt	1
24	Ethiopia	4
25	France	45
26	Georgia	45
27	Germany	25
28	Guatemala	2
29	Guinea	2

30	Indonesia	21
31	Iran	18
32	Iraq	1
33	Ireland	5
34	Israel	4
35	Italy	168
36	Jamaica	1
37	Japan	6
38	Jordan	28
39	Kazakhstan	3
40	Kenya	4
41	Kuwait	387
42	Kyrgyzstan	4
43	Laos	6
44	Lebanon	2
45	Lithuania	1
46	Madagascar	1
47	Malawi	1
48	Malaysia	338
49	Maldives	10
50	Mali	1
51	Malta	5
52	Mauritius	10
53	Mexico	1
54	Могоссо	2
55	Mozambique	5
56	Myanmar	27
57	Nepal	1317
58	Nigeria	3
59	North Macedonia	5
60	Oman	148
61	Pakistan	266
62	Philippines	44
63	Poland	7
64	Qatar	611

65	Republic of Korea	4
66	Russia	27
67	Rwanda	3
68	Saudi Arabia	2633
69	Senegal	5
70	Serbia	4
71	Singapore	92
72	South Africa	8
73	Spain	34
74	Sri Lanka	98
75	Switzerland	1
76	Tajikistan	1
77	Thailand	37
78	Trinidad and Tobago	1
79	Turkiye	3
80	UAE	2518
81	Uganda	11
82	United Kingdom	288
83	USA	169
84	Uzbekistan	3
85	Vietnam	4
86	Zimbabwe	1
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